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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA 1556/2004

New Delhi this the 14th day of March, 2005

Hon'ble Mrs. Meera Chhibber, Member (J)

1. Anil Kumar Mittal,
working as Fitter, Grade-III
 2. Birendra Kr. Pandey,
Working as Wireman
 3. Kali Charan Sharma,
Working as Helper Grade-1
 4. Sri Bheem Sain,
Working as Helper Grade-1
 5. Vinlesh Sharma,
Working as H.C.
 6. Rajeev Singh
Working as JE/SIG/1
 7. Ram Phul Singh
Working as JE/SIG/II
 8. R.K. Gautam
Working as ESM Grade 1
 9. K.K. Banerjee
Working as ESM Grade 1
 10. Hem Chand,
Working as ESM Grade II
 11. R.K. Sharma,
Working as ESM Grade II
 12. Girraj Kishore,
Working as Fitter Grade-III
 13. Triloki Nath,
Working as Fitter Grade-III
 14. Satya Deo
Working as Painter
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15. Bhagwan Singh
Working as Mason Grade-III
16. Jugal Kishore Ram
Working as Helper Grade 1
17. Kshatriya Singh
Working as Helper Grade 1
18. Munshi Lal
Working as Helper Grade I
19. Narain Vashishtha (T/S),
Working as Helper Grade II
20. Amar Nath Singh
Working as T.Man
21. Bansaraj
Working as T/Man
22. Ram Raj
Working as Chow.

(All working under ALJN and having lien with
Delhi Division and ALD Division)

(By Advocate Shri K.K.Patel)

..Applicants

VERSUS

1. Union of India through
The General Manager,
Northern Railway,
Headquarter Office, Baroda House,
New Delhi.
2. The General Manager,
North Central Railway,
Allahabad.
3. Chief Signal and Telecom Engineer,
North Central Railway, Allahabad.
4. Senior Section Engineer (Const.),
Aliganj at Post Tundla.

(By Advocate Shri R.L.Dhawan)

..Respondents



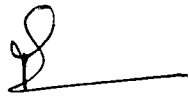
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ORDER (ORAL)

This OA has been filed by 22 applicants seeking the following relief:

"Set aside and quash the impugned orders dated 19.6.2004 and 21.6.2004 issued by respondents on the basis of Joint Note dated 11.6.2004.

2. Today when the case was called out counsel for the applicants submitted that the reliefs as prayed for by the applicants have been considered by the respondents and therefore, he is not pressing this OA.
3. In view of the statement made by the counsel for the applicants, this OA is dismissed as not pressed.



(Mrs. Meera Chhibber)
Member (J)

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